

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

18/07/2019

O.A./260/359/2019

TRILOCHAN SAHANI
-V/S-
D/O POST

ITEM NO:15

FOR APPLICANTS(S) Adv. : Mr. C.P. Sahani

FOR RESPONDENTS(S) Adv.: Mr.M.R. Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsel for the applicant and respondents. Ld. Counsel for the respondents files copy of the short reply in compliance to the order dated 30.05.2019 in which it is stated that the offline application submitted by the applicant has been accepted as P.H. category candidates by the respondents and his case has been considered within the zone of consideration as stated in Annexure-R/5. Applicant's counsel also agrees to that. The short reply filed by the respondents' counsel is taken on record.</p> <p>In view of the submission, the O.A. is disposed of at this stage with a direction to respondents to publish the result as per provisions of law if there is no legal impediment. After declaration of result, if the applicant has any grievance he may take recourse as per law.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p>

